

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 34790 OF 2014
WITH
PRAYER FOR INTERIM RELIEF

M/s Swarup Casting Pvt. Ltd.

...Petitioner

-VERSUS-

State of U.P. & Ors.

...Respondents

OFFICE REPORT

The office report was listed before the Ld. Registrar's Court on 14th December, 2015, alongwith other connected matters when the following order was passed:-

**“Four weeks time, as last chance is given to all the respondents to file the counter affidavit.
List again on 18.2.2016.”**

It is submitted that counsel for all the respondents has not filed counter affidavit so far.

The Office Report is listed before the Ld. Registrar's Court for orders.

Dated this the 17th day of February, 2016.

ASSISTANT REGISTRAR

Copy to:

1. Ms. Rashmi Singh, Advocate
Flat No. 802, Antariksh Green
Apartment Kaushambi, Ghaziabad (U.P.)
2. Mr. Pradeep Misra, Advocate
138, Lawyers Chambers.
3. Mr. Vinay Garg, Advocate
Ch-102, C.K. Daphtary Block.

ASSISTANT REGISTRAR